

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2530
ANSWERED ON:07.12.2012
BAN ON EXPLOITATION OF MFP FOR TRIBALS
Singh Shri Jagada Nand

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the exploitation of minor forest produce is banned in sanctuaries but special permission is given to certain States;
- (b) if so, the details of such States;
- (c) whether the Kendu leaf falls under the category of minor forest produce which is the major source of livelihood of tribal people;
- (d) if so, the details of its production in each State as assessed at the national level;
- (e) the obstacle in removing the ban on exploitation of Kendu leaf in Kaimur Wildlife Sanctuary of Bihar; and
- (f) the time by which such obstacle is likely to be removed?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a) to (f): The information is being collected and will be laid on the Table of the House.